1

RAJYA SABHA

Wednesday, the 21th December, 1989/ 6th Pausa, 1911 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

OBITUARY REFERENCE

MR. CHAIRMAN: Before we lake up today's agenda, I refer with profound sorrow to the passing away of our ex-Member, Sardar Mohan Singh, a well-known leader from Punjab.

Sardar Mohan Singh was born in January, 1909, at Ugoke in District Sialkot (now in Pakistan). A graduate of the Indian Military Academy, Dehra Dun, Sardar Mohan Singh served as an officer in the Indian Army from 1927 to 1941. He, however, revolted against the British and founded the Indian National Army in 1941 in South East Asia and fought for India's independence. After the Second World War, Sardar Mohan Singh was detained in a prison at Singapore. In the year 1945, he was brought to Red Fort in Delhi and was put in solitary confine, ment. He was released in May 1946 along with other I. N. A. person, nel after the historic I. N. A. trials.

Sardar Mohan Singh was a Member of this House from the State of Punjab from 1960 to 1966 and again from 1972 to 1978. During his tenure in this House, he evinced keen interest in its proceedings. Sardar Mohan Singh will be remembered for his services to the nation and to this House.

We deeply mourn the passing away of Sardar Mohan Singh.

T request the Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

{Hon. Members then stood in silence for one minute}

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved fimily our deep sense of sorrow and profound sympathy.

अन्तर्राज्यीय बस अहे के निकट समृता नदी पर पुस का निर्माण

> *41. भी राम नरेश यादव : † भी राम जेठमलानी :

क्या जल-मूतल परिवहन मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि दिल्ली में प्रन्तर्राज्यीय बस ग्रड्डे के निकट यमुना नदी पर एक पुल का निर्माण किया जा रहा है;
- (ख) यदि हां, तो इस निर्माण-कार्य को पूरा कर लिये जाने के लिये निर्धारित की गई तारीख को कितनी बार परिवर्तित किया गया है और इसके क्या कारण हैं; और
- (ग) सरकार द्वारा ग्रव कौन सी तारीख निर्धारित की गई है ग्रौर क्या इस पुल के निर्माण-कार्य को उस तारीख तक पूरा कर लिया जायेगा?

जल-मूसल परिवहन मंत्री तथा संचार मंत्री (श्री के०पी० उन्नोक्कण्णन): (क) से (ग) एक विवरण सभा पटल पर रखा गमा है ।

८ हरू . विवरण

(क) जी हां । ग्रन्तर्राज्यीय बस ग्रहे के निकट यमुना नदी पर दिल्ली प्रशासन द्वारा 12 स्पैन बाला (लगभग) 553 मी० लम्बा पुल बनाया जा रहा है ।

्रिमामें यह प्रश्तश्रीरःमं नरेश यादवः द्वारापूछा गया।

ORAL ANSWERS TO OUESTIONS

(ब) और (ग) पूल को पूरा करने की लक्ष्य तारीख दिल्ली प्रशासन द्वारा दो बार संशोधित की जा चुकी है जो कि इस परियोजना का प्रभारी है। उन्होंने मध्यतः बिजली ग्रौर टेलीफोन तारों, सीवर लाइनों जैसी सेवाग्रों के स्थानान्तरण में और परियोजना स्थल के भीतर स्थायी ढांचों, को हटाने में हुये विलम्ब के कारण नवम्बर, 1987 में दिसम्बर, 1987 की लक्ष्य की मल तारीख को संशोधित कर दिसम्बर, 1988 कर दिया था । कुछ ठेकेदारों द्वारा धीमें कार्य निष्पादन के कारण लक्ष्य तारीख को दूसरी बार संशोधित करके जून, 1991 तक कर दिया गया था। पूल के जुन, 1991 तक पूर्ण होने की ग्रामा है।

श्री रामनरेश यादव : सभापति महोदय, माननीय मंत्री जी ने ग्रपने उत्तर में स्पष्ट किया है कि इस पूल को बनाने का जो लक्ष्य रखा गया था वह दो बार बदला गया। पहले लक्ष्य के अनुसार, नवम्बर, 1987 तक इसे पूरा किया जाना था लेकिन नवम्बर, 1987 में इस पूल को पूरा करने का लक्ष्य दिसम्बर, 1988 कर दिया गया। पून: इस लक्ष्य को बदल कर के अब जन, 1991 कर दिया गया है। इसका कारण यह बताया गया है कि जो टेलीफोन के तार तथा सीवर लाइनें इत्यादि वहां पर बनी हुई थीं उनको हटाने में विलम्ब के कारण यह कार्य निर्धारित लक्ष्य तक पूरा नहीं हो सका। एक कारण यह भी बताया गया है कि कुछ ठेकेदारों की लापरवाही के कारण यह कार्य समय पर पूरा नहीं हो सका इसलिये लक्ष्य को बदला पड़ा । इस बीच जो अनुमानित लागत थी इतने वर्षों में उसमें बढ़ोतरी भ्रवश्य हुई है। इसलिये मैं मंत्री महोदय से यह जानना चाहता है कि इस पुल के निर्माण की अनुमानित लागत कितनी थी ? इसी से जुड़ा हुआ मेरा यह प्रश्न भी है कि जून, 1991 तक जब यह पुल बन कर के पूरा हो जायेगा तो उस समय कितनी लागत पड़ेगी ? इसके साथ साथ मे यह भी जानना चाहता हूं कि जिन ठेकेवारों की लापरवाही के कारण यह काम समय से नहीं हो सका क्या सरकार उन

कर रही है, यदि कर रही है तो वह कब तक कार्यवाही करेगी?

SHRI K. P. UNNIKRISHNAN:

Sir, it has been clarified in the statement that this project belongs to the Delhi Administration and it is only indirectly that the Union Government comes into the picture. The target date was fixed in December and probably, sometime in mid-eighties, it was fixed for December 1988. In November 1988, in a review, it was found that it may not be possible to stick to this schedule and it was revised to December 1988. I do concede there have be; n far too many slippages partly because the site was not available and a number of services had to be shifted from the site and also there was a slip-up by other contractors and one of thern being a public sector undertaking, the MPCC. So, therefore, we have been informed that it was further shifted and now finally to June 1991. I shall certainly convey the feelings of the hon. Member of this House and try to see whatever is possible as far as the Union Government is concerned to ensure that they stick to this schedule. The second question raised was that originally it was only a sanctioned project for Rs. 9 crores. Later, it was revised to Rs. 12. 25 crores and I shall collect the final figures and lay it on the Table of the House.

श्री एक नहेश माद : में माननीय मंत्री जी से जानना चाहूंगा कि क्या सरकार इस सदन को ग्राम्बस्त करेगी कि जैसे दो बार बदला गया, जून 1991 तक निश्चित रूप से यह पुल बन कर तैयार हो जायेगा, क्योंकि जो ट्रैफिक का प्रेशर था, उस प्रेशर के ग्राधार पर ही इस पुल को बनाने की योजना थी?

तो नया माननीय मंत्री जी आवस्त करेंगे कि जून, 1991 तक यह अवस्य बन जायेगा, या फिर से इसको सदलने की व्यवस्था करनी पढ़ेगी ?

श्री सभापति : प्रयास करेंगे ।

5

SHRI K. P. UNNIKRISHNAN; I think, T have answered the question and within the limitations of the tJnion -Government, I have tried tiexplain to the hon Nf ember, which which is been a distinguished Chief Minister of a State and who, knows the paramete Ys and the constitutional powers of the Union and the States.

SHRI RAM JETHMALANI: Sir, 1 only wanted to ask the hou. Minister whether in the fiSe-s which exist about this project, any action has been taken against the erring contractor because the last post-ponement, according to the hon. Minister's answer, has been due to poor performance by the contractors. If that is so, do the files indicate that some action has been taken either by way of penalising the contractor or by changing the contractor? That is the question.

SHRI K. P. UNNIKRISHNAN: Sir, the contract was rescinded and a new contract was aho found. The name of the present contractor is M/S Simplex Concrete Piles Limited.

SHRI RAOOF VALIULLAH:
Sir, in the construction of big
projects, bridges, power stations, an
agency is fixed. For instance, the
National Highway Construction
Corporation is one of the agencies
for 'building the National Highways.
I would like'to know whether the
Government is considering the formation of a Bridge Construction
Corporation or whether the bridges
on the National Highways will be
handed over to the National Highway Construction Corporation so
that this kind of lajpses of cost
escalation and time escalation do not
arise. Will the Government consider
th*t?

. SHJUK...P. UNNIKRISHNAN: Sir, 1 think, the hon. Member labours under the illusion that this is under the 'National Highways.

It is not se. As far the suggestion that he has made, well, we can dicuss if but I cannot expiain the same without a separate notice.

'SHSU "SANTOSH BAGRODIA": Sir, the Trans-Yamuna cc lonies and towns are expanding nrery fast. In 3»ew af tfftis, i#Haft are the bridges what are the bridges which are under construction and what are the bridges which are pronosed to be constructed over Yamuna? I would also like to know from the hon. 'Minister does the Government have plan-to expand the ISBT *or* build a similar complex in any other partof the capital to ccpe wrfh the vast increase of interstate bus traffic?

SHRI K. P. UNNIKRISHNAN: There is ^another question coming up.

MR. CHAIRMAN: He wants to know about any oilier bridge beinge'onstructed over Yamuna. Are you building any other bridge on Yamuna?

SHRI K. P. UNNIKRISHNAN; No. Sir.

Pakistan Senate's resolution on withdrawl of Indian Troops from Siachin and demanding plebiscite in Jammu and Kashmir

- *42. SHR1KRISHNA KUMAR BIRLA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government are aware of theresolution:passed by the Pakistan Senate sometime back demanding immediate withdrawal of the Indian troops from Siachin tnd reiterating Its stand on plebiscite in Jammu and Kashmir;
- (b) w-hetherGovernment of India have taken up this matter with the Government of Pakistan; and
 - (c) of Pakistan; and